

OFFICE OF THE DISTRICT & SESSIONS JUDGE : RUPNAGAR.

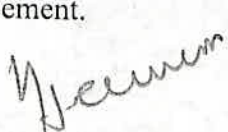
PUBLIC NOTICE

Applications on prescribed proforma alongwith three recent identical passport size photographs with complete bio-data and attested copies of testimonials, are invited to fill up 01 (One) temporary post of Sweeper on regular basis upto 20.07.2021.

Sr No.	Post	No. of Posts	Pay Scale	Educational Qualification	Age Limit
1.	Sweeper (S.C. Category)	1	Fixed monthly emoluments of Rs.4900/- in the pay scale of Rs.4900-10680 +1650 G.P. as per Pb. Govt. Letter No. 7/204/2012-4FPI/66 dated 15.1.2015 or as admissible from time to time.	Should have knowledge of Punjabi Language upto Middle Standard.	The candidate should be between 18 to 35 years of age as on 01.07.2021. The relaxation of age will be given to the candidates belonging to reserve category, as per instructions of the Hon'ble High Court as well as Punjab Government.

Note:-

1. Attested copies of relevant testimonials i.e. proof of qualification, date of birth etc must be attached with the applications and should reach in this office by 5.00 P.M. on 20.07.2021. No application will be entertained thereafter.
2. The date of Interview for the posts of Sweeper shall be intimated by publication of a notice on the website of the District Courts, Rupnagar as well as through SMS. The applicant must mention his mobile number in the application and SMS shall be sent on the said mobile number.
3. Incomplete applications will be rejected summarily without any notices.
4. All the candidates must bring the original testimonials with them, at the time of interview. No TA/D.A. will be paid to the candidates appearing for interview. The date of interview will be uploaded on the website of this Office <https://districts.ecourts.gov.in/Rupnagar>.
5. If no candidate from reserved category will found suitable then the said posts will be offered to the candidates belonging to the General category.
6. Number of posts mentioned above may increase or decrease. In case of administrative reasons arising later on, the interview for the aforesaid posts can be cancelled/postponed, this office will not be responsible.
7. In the application it should be clearly mentioned, as to whether any FIR/CrI. Case was/is registered/pending with the police or any court. if yes, result of the same be attached with the application.
8. Merely satisfying the eligibility criteria do not entitle a candidate to be selected. The undersigned reserves the right to alter/modify or change any of the term and conditions including selection criteria etc. spelt out in the advertisement.


DISTRICT & SESSIONS JUDGE
RUPNAGAR.

Endst.No. 6872-6875 Dated, Rupnagar, the 02nd July, 2021.

Copy forwarded:-

1. All the District & Sessions Judges in the State of Punjab with the request to obtain and send the applications alongwith service record of retrenched/surplus Sweepers, if any to this office on or before 19.07.2021.
2. The District Employment Office, Employment Exchange, Rupnagar for sending the list of eligible candidates for the above said post on or before 20.07.2021.
3. Daftri of this office with the direction to display this notice on the Notice Board of this office.
4. The System Officer of this office to upload this notice on the website of this office.

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DISTRICT & SESSIONS JUDGE
RUPNAGAR.

**APPLICATION FOR THE POST OF SWEEPER IN THE
SESSIONS DIVISION, RUPNAGAR**

To

**The District & Sessions Judge,
Rupnagar**

Recent
Photograph
without
filter

1. Name (in Block Letters) _____
2. Father/Husband's Name _____
3. Date of Birth _____
4. Communication Address

5. Permanent Address

6. Contact No. _____
7. Email Address _____
8. Category
(attach proof) _____
9. Education
Qualification _____
10. Whether any FIR/Cr.
Case is/was pending
or registered. _____

Declaration:-

I hereby certify that the above said particulars are correct and true to the best of my knowledge and nothing has been concealed therein and in the case found false, my candidature will be liable to be rejected.

Signature of the Applicant